

tyres to dealers and the price the dealers charge from the public; and

(b) whether Government have got any control in the fixing of supply of quotas by the Dunlops to dealers?

The Minister of Industry (Shri Manubhai Shah): (a) M/s Dunlop Tyre & Rubber Co. (India) Ltd. supply cycle tyres to dealers at Rs. 3.93 per tyre ex-factory, and the dealers are expected to charge Rs. 4.62 per tyre from the consumers.

(b) No, Sir

Export of Guar Products

*1798. **Pandit Thakur Das Bhargava:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing:

(a) the quantity and value of *Guar*, *Guar dal* and *Guar green* exported between the 1st January, 1957 to the 31st August, 1957;

(b) the name of the country to which these were exported and the quantity exported;

(c) whether any *Guar*, *Guar dal* and *Guar green* have been exported after the 13th February, 1957 in respect of any contract entered into after the said date; and

(d) if so, the quantity and value of the exported stuff and the names of firms to whom permission of such export has been given?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b), Exports of *Guar* and *Guar dal* have not been allowed in the last 8 years. As regards *Guar green*, the Honourable Member is presumably referring to *Guar husk* or hull, the export of which was allowed freely up to 13-2-57. The information about exports during the particular period and the name of the importing countries are not available as these are not recorded in the Monthly Statistics of the Foreign Trade of India.

(c) No.

(d) Does not arise.

Closure of Textile Mills in Marathwada

*1800. { Shri Khadlikar:
Shri Goray:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that textile mills at Chalisgaon, Jalgaon, Aurangabad and Bhor in Marathwada have been closed down;

(b) whether Government have investigated the causes for closure of these mills;

(c) if so, the efforts being made to reopen the mills; and

(d) whether Government have made any attempt to provide alternative employment or relief to the workers?

The Minister of Commerce (Shri Kanungo): (a) Two mills, one at Jalgaon and the other at Bhor have closed down since 1954 and 1952, respectively.

(b) No special investigation was carried out. The mills closed down due to uneconomic working on account of old and dilapidated machinery. The Mill at Jalgaon is under voluntary liquidation and the other at Bhor was wound up in 1953 under orders issued by the Court.

(c) Does not arise.

(d) The mills have been closed for 3 to 5 years. It is presumed that the workers have been able to get all alternation employment as they have not made any representations.

Textile Mills in Madras

*1801. **Shri S. E. Arumugham:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received so far from the textile spinning mills in Madras State for the allotment of spindles; and

(b) how many out of these applications are from the existing mills?

The Minister of Commerce (Shri Kanungo): (a) 283 (Two hundred and eighty-three).

(b) 119 (One hundred and nineteen).

Housing Ministers' Meeting

*1802. { Shrimati Parvathi Krishnan:
Shri S. M. Banerjee:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether a meeting of Housing Ministers is to be held in the near future;

(b) if so, the proposed date and venue of the same; and

(c) the agenda that will be taken up at the meeting?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). It is proposed to hold the Second Conference of Housing Ministers at Mysore city from 31st October to 2nd November, 1957.

(c) A copy of the provisional agenda has been laid on the Table of the House. [See Appendix V, annexure No. 75].

Malaya

*1802-A. { Sardar A. S. Saigal:
Shri Shree Narayan Das:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Malayan Government have applied for the membership of the United Nations; and

(b) if so, what attitude Government will have in this matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) Admission of the Federation of Malaya to the United Nations will be warmly supported and welcomed by India.

भारत की उत्तरी सीमा

*१८०३. श्री भक्त वरुण : क्या प्रश्न सं. ५ दिसम्बर, १९५६ के तारंगित प्रश्न संख्या ८४३ के उत्तर के सम्बन्ध में यह मताने की कृपा करेंगे कि :

(क) भारत की उत्तरी सीमा के समानान्तर खींची गई संशोधित भ्रान्तरिक रेखा का जो प्रश्न सरकार के विचाराधीन था, क्या उसके व्योरे का विवरण सभा-पटल पर रखा जायेगा ; और

(ख) यदि नहीं, तो इस कार्य में विलम्ब के क्या कारण हैं ?

वैदेशिक कार्य उपायुक्त (श्रीमती लक्ष्मी मेनन) : (क) और (ख). इस मामले को भ्रान्तरिक शकल नहीं दी जा सकती है क्योंकि नैनीताल सम्मेलन की सिफारिशों को स्वीकार करने के लिये तत्पक्षीय से विचार किया जाना है और पेशवादा मामलों पर फंसले करने हैं। इस मामले को जल्दी से जल्दी भ्रान्तरिक शकल देने की कोशिशें की जा रही हैं। जब भ्रान्तरिक फंसला हो जायेगा तो 'भ्रान्तरिक रेखा' (इनर लाइन) का व्योरा सरकारी गजट में प्रकाशित कर दिया जायेगा और अधिसूचना (नोटिफिकेशन) की एक नकल सदन की मेज पर रख दी जायेगी।

Handloom Industry in Orissa

*1804. Shri Sanganna: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any amount has been allotted as loans and grants to the Orissa State for the development of Handloom Industry during the Second Five Year Plan; and

(b) if so, what?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) Rs. 115.8 lakhs was tentatively allotted to Orissa but consequent on the reorganisation of States, allotments are under consideration.